

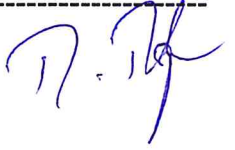
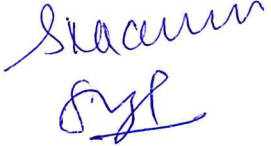
**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : TCP/44/2016**  
**NAME OF THE PETITIONER(S) : C. Ramachandran**  
**NAME OF THE RESPONDENT(S) : Sreenivasa Balaji Papers Private Limited & 8 others**  
**UNDER SECTION : 397, 398, 402, 237 & 111**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	R. RAJESH	Counsel for R1 to R9	
2.	S. Manjula devi, Adv S. Sayalalakshmi, Adv For KSR KLO	Counsel for Petitioner	

**ORDER**

Counsel representing both the parties are present. Counsel for Respondents submitted his arguments. Time enlarged at request of counsel for petitioner to submit his reply. Put up on **12.07.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)